

of india, for the year 1995-96, under sub-section (3) of section 18 of the Securities and Exchange Board of India Act, 1992.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Securities and Exchange Board of India for the year 1995-96.

[Placed in Library. See No. LT-577/96]

- (18) A copy of the Cost Accounting Records (Industrial Gases) Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 271 (E) in Gazette of India dated the 9th July, 1996, under sub-section (3) of section 642 of the Companies Act, 1956.

[Placed in Library. See No. LT-578/96]

**Ramesh Chandra Inquiry Report and Special Order of President under Governors (Emoluments, Allowances and Privileges) Act, 1982 etc.**

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): I beg to lay on the Table —

- (1) A copy of the Ramesh Chandra Inquiry Report regarding the Incidents and related sequence of events at the State Guest House, Lucknow, on 2nd June, 1995 (Hindi and English versions).

[Placed in Library. See No. LT-579/96]

- (2) A copy of the Special Order (Hindi and English versions) made by the President authorising Governor or Gujarat for additional expenses during 1994-95 under 'Electricity' of Schedule-II to the Governors (Allowances and Privileges) Rules, 1987, under sub-section (3) of section 12 of the of Governors (Emoluments, Allowances and Privileges) Act, 1982.

[Placed in Library. See No. LT-580/96]

**Review on the working of and Annual Report of Rajasthan State Agro Industries Corporation Limited, Jaipur for 1993-94 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAM) : On behalf of SHRI CHATURANAN MISHRA, I beg to lay on the Table :—

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :—

- (a) (i) Review by the Government of the working of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1993-94.

- (ii) Annual Report of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1993-94, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-581/96]

- (b) (i) Review of by Government of the working of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 1994-95.

- (ii) Annual Report of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 1994-95, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-582/96]

- (c) (i) Review by the Government of the working of the Kerala Agro Industries Corporation Limited, Thiruvananthapuram, for the year 1992-93.

- (ii) Annual Report of the Kerala Agro Industries Corporation Limited, Thiruvananthapuram, for the year 1992-93, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-583/96]

- (d) (i) Review by the Government of the working of the Assam Agro Industries Development Corporation Limited, Guwahati, for the year 1984-85.

- (ii) Annual Report of the Assam Agro Industries Development Corporation Limited, Guwahati, for the year 1984-85, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-584/96]

- (e) (i) Review by the Government of the working of the Maharashtra Agro Industries Development Corporation Limited, Bombay, for the year 1994-95.

- (ii) Annual Report of the Maharashtra Agro Industries Development Corporation Limited, Bombay, for the year 1994-95, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

- (2) Five statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-585/96]